

Prisoners Died in Tihar Jail

6720. DR. BENGALI SINGH:
SHRI SHEO SHARAN
VARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of prisoners who died in Tihar Jail, Delhi during the last three months;
- (b) whether any inquiry was conducted to ascertain the causes of such deaths;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) During the last 3 months, i.e. January-March 1990, 4 prisoners died.

(b) to (d). Inquest proceedings have been initiated in all these cases

[English]

Gujarat Public Works contracts Disputes Arbitration Tribunal Ordinance, 1989

6721. SHRI PRAKASH KOKO
BRAHMBHATT:
SHRI N.J. RATHWA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government of Gujarat forwarded the Gujarat Public Works Contracts Disputes Arbitration Tribunal Ordinance, 1989 to Union Government for obtaining previous instructions of the President as required under the Constitution; and

(b) if, the details thereof and decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). Yes, Sir. The ordinance is engaging the attention of the Government of India.

Embezzlement of IRDP Funds

6722. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received reports of embezzlement of Integrated Rural Development Programme funds during 1989-90;

(b) if so, the details of reported IRDP funds embezzled;

(c) whether Government have made any study to determine the problems of affectively implementing the Integrated Rural Development Programme; and

(d) if so, the details of findings and steps taken or proposed to be taken to overcome these problems?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) Of the twenty States and U.Ts who have sent information on cases of corruption, malpractice and mis-utilisation under Integrated Rural Development Programme (IRDP) from April to December, 1989, five States have reported receiving such complaints.

(b) Number of complaints received in these five States is: Haryana 38, Madhya Pradesh 227, West Bengal 199, Kerala 241 and Rajasthan 237. The State Governments are taking action in these cases.